

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.No.178/2014

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24<sup>th</sup> October 2017, 10.30 A.M

Name of the Company	Dhiman Saha -Versus- Life Chemicals Pvt.Ltd & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Utpal Bose (UTPAL BOSE) } for respondents Sunday  
SR AND
2. KAUSIK DAS
3. Mr. Ashis kr. Meekheyjee. Advocate for Petitioner } debby

ORDER

Ld. Counsel for the petitioner and the respondents are present.

Both the parties are directed to submit written submissions within  
30 days with a copy in advance to the opposite parties.

List on 13/12/2017.

sd

(Jinan K.R.)  
Member (J)

sd

(Vijai Pratap Singh)  
Member (J)